

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/106/CAA/2017
NAME OF THE TRANSFEROR : KOSAMATTAM MATHEW K. CHERIAN FINANCIERS PVT LTD
NAME OF THE TRANSFERRE : KOSAMATTAM FINANCE LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

POWELL T MALIERAL
9633343955

AR for Applicants



ORDER

Counsel for petitioner present and filed certificates of the Chartered Accountant showing the status of the members and the creditors of both Transferor and Transferee companies. Time extended at request for hearing the matter. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)